

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR RAJESH KUMAR GOEL

Petition(s) for Special Leave to Appeal (Cr1.) No(s). 176-
177/2019

THE STATE OF UTTAR PRADESH

Petitioner(s)

VERSUS

ABDUL WAHID

Respondent(s)

Date : 25-07-2019 These petitions were called on for hearing today.

For Petitioner(s)

Mr. Ajay Vikram Singh, AOR

For Respondent(s)

Dr. Chaudhary Shamsuddin Khan, Adv.

Mr. Satish Kumar, AOR

Mr. Shubham Pundir, Adv.

Mr. Amit Sinha, Adv.

Mr. Nitin Kumar Thakur, AOR

UPON hearing the counsel the Court made the following
O R D E R

Ld. Counsel for sole respondent in both matters has filed vakalatnama. Matter be processed for listing before the Hon'ble Court under the rules.

RAJESH KUMAR GOEL
Registrar